

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 6.9.2019

ORDER NO. 186 of 2019

Hon'ble President is pleased to partially modify the roster order no. 179 of 2019 for CESTAT, Chennai constituting Bench as follows:

On 26/09/2019 at 02.30 p.m. Hon'ble Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Hon'ble Sh. P. Dinesha, Member (Judicial) will hear the following ROM applications:-

E/ROM/40358/2019 to E/ROM/40361/2019 in E/204/2011 to E/207/2011
E/ROM/41725/2018, E/EH/41731/18 E/ROM/42060/2018 in E/180/2011
E/ROM/41720/2018, E/EH/41726/18 in E/248/2011
E/ROM/41721/2018, E/EH/41727/18 in E/249/2011,
E/ROM/41722/2018, E/EH/41728/18 in E/250/2011,
E/ROM/41723/2018, E/EH/41729/18 in E/251/2011
E/ROM/41724/2018, E/EH/41730/18 in E/248/2011
E/ROM/40362/19 in E/462/2012
E/ROM/40338/19 in E/463/2012
C/ROM/40253/2019 in C/379/2012

By order,



(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar